

Reply dated 6.8.99 on behalf
of the Respondent received
on 6.8.99.

22
9.8.99

27/9/99-35

Both Counsels present.
On request adjourned
to 25/10/99.

Ans
(B.N. Bohaden) (R.G. Vaidyanatha)
M(A) V.C.
also

33) 25.10.1999.

Both counsel present.
on request of
applicant's counsel, adjourned
to 15/11/1999.

D.S. Baweja (R.G. Vaidyanatha)
M(A) M(C)

OS

O.A. 513/99 (26)

15.11.1999.

Both Counsel present.

Applicant's counsel
mentions that the applicant has
been already given appointment on
ad hoc basis and his grievance no
longer survives. In view of
this, the O.A. has become
infructuous and stands disposed
of accordingly. order as to
costs.

S.L. JAIN
M(J).

D.S. BAWEJA
M(A)

os*

memo of appearance filed
by B.R. Shetty, Adv for
Respondent No 4104
on 9/8/99
✓